NAME OF CORPOATE DEBTOR: M/S HIM CYLINDERS LIMITED

DATE OF COMMENCEMENT OF CIRP: 22ND NOVEMBER 2022

LIST OF CREDITORS AS ON: 5TH OCTOBER, 2024

LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)

(AMOUNT IN Rs)

S.NO	DETAILS OF CLAIMANT		DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED								
	DEPARTMENT	GOVERNMENT	DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	WHETHER RELATED PARTY?	VOTING PERCENTAG E	AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED	REMARKS, IF ANY
1		STATE GOVERNMENT - HIMACHAL PRADESH	06.12.2022	7,45,579	~	~	~	NA	7,45,579	~	~		EPFO submitted its claim vide letter dated 06.12.2022 for a total amount of Rs. 7,45,579/ This includes damages amounting to Rs. 4,52,668/- under Section 14B for the period from March 2014 to January 2018, and interest of Rs. 2,92,911/- under Section 7Q for the same period. The claim could not be verified in absence of the records of the CD. Hence, the claim kept as contingent claim.
			20.10.2023	1,07,70,854	~	~	~	NA	1,07,70,854	~	-	~	EPFO submitted its additional claim vide letter dated 20.10.2023 for an additional amount of Rs. 1,07,70,854/ The claim could not be verified in absence of the records of the CD. Hence, the claim kept is kept as contingent.
2	DEPARTMENT, HIMACHAL	STATE GOVERNMENT - HIMACHAL PRADESH	30.09.2024	16,64,93,541	-	~	~	NA	16,64,93,541	-	~	-	Additional Commissioner of State Taxes and Excise, Amb Circle, Distt. Una, Himachal Pradesh submitted its claim in Form B as on 30.09.2023 for a sum of Rs. 16,64,93,541/ The RP has filed the application for liquidation of the CD as per approval of the CoC and claim could not verified in absence of the records of the CD. Hence, the claim is kept as contingent claim.
TOTAL				17,80,09,974	-	-	-	-	17,80,09,974	~	~	~	

CMA Sandeep Goel Resolution Professional M/s Him Cylinders Limited (Under CIRP)

Date: 05.10.2024 Place: New Delhi